Declaration of Assets and Liabilities

Year 2020-21

				, son/daughter,							
G. G.	Age	d 47		iging to Bi		ive Assem	bly, Patna				
5	give herein below the details of the assets (immovable, movable, bank balance, etc.) of										
0											
121	mys	self, my spouse and	dependant	:s*:							
H	A.	Details of mov	able asset	:s							
1		(Assets in joint		ating the extent	of joint owners	ship will also	have to be				
राजीव	. give	n)									
202	Sr. No.	Description	Self	Spouse Zeenat Parveen	Dependant-1 (Son)	Dependant-2 (Daughter) Murshaf	Dependant-3 (mother) Mazida Begum				
2.21	(i)	Cash	4000/-	Nii .	Ahmad Rza	Khatoon					
99	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nil	3200/-	2500/-	1000/- Nil	5000/- Nil				
	(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil				
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Rs. 7700 Yearly.	Nil	Nil	Nil	Nil				
	(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil				
	(vi)	Jewellery (give details of weight and value)	Nil	Gold 25 gram Rs.95,000/- Silver 250gram Rs. 15,000/-	Nil	 Nil .	Gold 10gram Rs.45,000/- . Silver 200gram Rs. 12,000/-				
7-	(vii)	Other assets, such as values of claims / interests	Nil [†]	. Nil	Nil	Nil	Nil				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

(met 3/m)

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Zeenat Parveen	Dependant-1 (Son) Ahmad Rza	Dependant-2 (Daughter) Murshaf *Khatoon	Dependant-3 (mother) Mazida Begum
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total	Shahpur Dist-Siwan 15 Dismil	Nil	Nil	Nil	Nil
	measurement) -Current market value	Rs. 1.75 Lakh		,		/6-
(ii) -	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	At- Shahpur Dist-Siwan 3 Dismil Rs. 5 Lakh.	Nil	. Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on January 2021 2,50,000/-		
(a)	(i) Loans from Banks	State Bank of India			
	(ii) Loans from financial institutions	Nil	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil		
	(b) dues to departments dealing with supply of water	Nil .	Nil		
	(c) dues to departments dealing with supply of electricity	Nil	Nil		
	(d) dues to departments dealing with telephones	Nil	Nil		
	(e) dues to departments dealing with government	Nil	Nil		

	transport (including aircraft and helicopters)				
•	(f) Other dues, if any	- Nil	Nil		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Pan No- ANHPA6031F	N/A		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil		
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil		
	(iv) Property Tax	Nil	Nil		

C. <u>Personal Detail</u>

Place: Patna.

							-			
GPF/CPF/PRAN No.	PTS/BLA-1361						.4.			
Gender	M (M/F)									
Date of Birth	:	1	5	1	2	1	9	7	4	(DD/MM/YYYY)
Class/Group :- C (A/B/C)										
Cadre	:	BLAS SERVICE								
		(Full Name e.g. B.A.SBihar Administrative Service,								
B.S.S Bihar Secretariat Service etc.)										
Home District	Siwan									
I hereby d	eclare	that	the	ahov	a det	aile	are t	ruo	to the	host of my

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Luck (34 m)

Name of Employee: Safdar Ali

Designation: Driver

Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.